

GOVERNMENT OF JAMMU AND KASHMIR
GENERAL ADMINISTRATION DEPARTMENT

Notification

Jammu, the 15th February, 2011.

SRO 59; - In exercise of powers under sub-section (1) of section 3 of the Jammu and Kashmir State Vigilance Commission Act, 2011 (Act No. I of 2011), the Government, hereby constitutes a body to be known as the Jammu and Kashmir State Vigilance Commission to exercise the powers conferred on , and to perform the functions assigned to it, under the said Act.

By order of the Government of Jammu and Kashmir.

Sd/

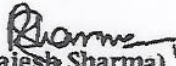
(**Mohammad Sayeed Khan**) IAS
Commissioner/ Secretary to Government,
General Administration Department

No. GAD (Adm) 43/2011-V

Dated. 15.02.2011

Copy to the:-

1. Chairman, J&K Special Tribunal
2. Director General of Police, J&K.
3. All Principal Secretaries to Government.
4. Chief Electoral Officer, J&K.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to H.E the Governor.
7. Accountant General, J&K, Jammu.
8. All Commissioners/ Secretaries to Government.
9. Divisional Commissioner, Jammu/ Kashmir.
10. Director General, MPA, Jammu.
11. Resident Commissioner, J&K Government, New Delhi.
12. Secretary, J&K Legislative Assembly/ Council.
13. Secretary, J&K Accountability Commission.
14. Secretary, J&K Public Service Commission.
15. Secretary, J&K State Information Commission, Jammu.
16. Secretary, J&K Academy of Art, Culture & Languages, Jammu
17. All Heads of the Departments.
18. All Deputy Commissioners.
19. Director Estates.
20. Director Information, J&K, Jammu.
21. Director, Archives, Archaeology & Museums.
22. Secretary, J&K Services Selection Board.
23. General Manager, Government Press, Jammu/ Srinagar for publication in an extra-ordinary issue of the Government Gazette, 200 printed copies of the notification may be supplied to this Department within one day positively.
24. Private Secretaries to all Hon'ble Cabinet Ministers/ Ministers of State.
25. Special Assistant to Advisor to Hon'ble Chief Minister.
26. OSD to Political Advisor to Hon'ble Chief Minister
27. Prpl. Private Secretary to Chief Secretary.
28. Pvt. Secy. to Commr. / Secretary to Government, GAD.
29. I/C Website, GAD.
30. Stock file.


(**Rajesh Sharma**) 15.02.11

Deputy Secretary to Government,
General Administration Department